Sodium Silicate	5 9%
Sodium Sulfate Carbonate.	60. 80%
Optical brightner	0. 3-0-75%
Sodium Carbonate	15 30%
Perfume oil.	0-2%

Demand and production of LAB

382. SHRI RAJUBHAI A PARMAR: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) the quantum of Linear Alkyl Benzene (LAB), a raw material required for the manufacture of synthetic detergents powders and synthetic cakes released during the last five years, year-wise, and

(b) what are the details of the licensed/ installed capacity and actual production of LAB during each of these years?

THE MINISTER OF PETROLEUM AND CHEMICALS AND PARLIAMENTARY AFFAIRS (SHRI S. P. MALA-VTYA): (a) and (b) The estimated consumption of LAB in the country for the detergent sector during the last 5 years have been as indicated below:

Year	Consumption (In tonnes)
1985-86	71, 484
1986-87	80, 454
1987-88	1, 17, 698
1988-89	U9, 16o
1989-90	1, 40, 000
The installed/appro	ved capacity and
actual production above years have low:	of LAB during the been as indicated be-
Company	Existing Addi- installed tional Capacity Capacity (in New/ tonnes) Expan- tion
	(in tonnes)
I. P. C. L.	30, 000

Tamil Nadu Petrochemicals Ltd. 60, 000 20,000

Reliance Industries Ltd. Hindustan Lever Ltd.	60, 000 80, 000	20,
Nirma Pvt. Ltd.	80, 000	
Straw Products Ltd.	80, 000	

Total Installed & Approved Capacity 4, 30, 000 Tonnes

Production of	LAB (I	Tonnes)
	n	
1005.06		22 400

. .

1985-86	33, 489
1986-87	30, 454
1987-88	50, 698
1988-89	1, 19, 160
1989-90	1, 25, 570

Complaints against the personnel Department of DVC

383. SHRI GURUDAS DAS GUPTA: Will the Minister of ENERGY be pleased to state:

(a) whether Government have received any serious complaints against **the** Personnel Department of *DVC* recently;

(b) if so, what are the details there of; and

(c) what action has been taken by Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI BABANRAO DHAKNE): (a) to (c) A number of complaints are received against the functioning of the Personnel Department of Damodar Valley Corporation from different sources, in general. On receipt of such complaints enquiry is usually conducted to ascertain the veracity of such allegations, and disciplinary proceedings are initiated against the concerned officials, if necessary.

Admission to MBBS/BDS courses

384. SHRI SYED SIBTEY RAZE Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Central Board of Secondary Education had conducted any Pre-

Medical Entrance Examination in May, 1990;

(b) whether the examination was meant to provide admission in MBBS It and BDS courses under D. G. H. S.;

(c) if so, the number of candidates selected for each category of course;

(d) whether all the selected candidates have been admitted to the respective courses;

(e) if so, the details thereof and if not, the reasons therefor, and

(f) by when the remaining candidates will be offered admission in the said courses?

THE MINISTER OF HEALTH AND FAMILY WELFARE (PROF. SHAKE-ELUR REHMAN):

Statement

(a) to (f). As per the directive or the Supreme Court all the concerned State/UT Governments except Jammu & Kashmir and Andhra Pradesh contribute 15 per cent MBBS/ BDS seats, without taking into account any reservation, for All India Entrance Examination conducted by Central Board of Secondary Education (C. B. S. E.), New Delhi. The MBBS and BDS seats contributed by the concerned State/UT Governments other than private medical colleges., are 1412 and 117 respectively.

Tn may. 1990, the CBSE conducted All Tndia Pre-medical/Pre-dental examination and sent a combined merit list of 1600 candidates and a waiting list of 1056 candidates for filling up of 1412 seats in MBBS Course and 117 in BDS course. The Director General of Health Services New Delhi, allots seats/ colleges to the candidates in the merit list. So far, candidates whose first option was either MBBS or BDS have been allotted seats/colleges upto the rank of 1978. The remaining candidates will be considered for allotment of seats shortly against the vacancies arising out of the non-joining of candidates allotted MBBS Course and against remaining BDS seats, subject to availability of seats

and also subject to non-reversion of seats to the concerned State/UT Governments.

Syringe invented by US agency for International Aid

385. SHRI SYED SIBTEY RAZI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government are aware that U. S. Agency for International Aid has invented one special type of syringe which can be used once only;

(b) whether such invention has been found useful to present epidemic diseases and other serious diseases like AIDS;

(c) whether U. S. Agency for International Aid proposes to provide these syringes to all developing countries;

(d) whether any such supplies have since been received in the country; and

(e) if so, the details thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (PROF. SHAKEEL-UR REHMAN): (a) and (b). The Govt, is not aware of such an invention by U. S. Agency for international aid (USAID) or the usefulness of the invention.

(c) The Government have no information about such a proposal of USAID.

(d) No such supplies have been revieved by the Govt.

(e) The question does not arise.

Diseal Quota to States

386. SHRI I. P. JAVALL Will the Minister of PETROLEUM AND CHE MICALS be pleased to state:

(a) whether it is a fact that diesel quota to States is fixed on the basis of November, 1989 offtake; and

(b) whether this has resulted in sror-tages and long Queues before the petrol/ diesel stations; and

(c) if so. what steps Govt propose to take to meet the shortage?